

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CIVIL APPEAL NO(s). 5416-5419 OF 2008

CHATTERJEE PETROCHEM(I) PVT.LTD.

Appellant (s)

VERSUS

HALDIA PETROCHEMICALS LTD.& ORS.

Respondent(s)

(With prayer for interim relief and office report)
(for final disposal)

With C.A. No.5420/08 (P.H.)

(with prayer for interim relief and office report)

& C.A. Nos. 5437-5440/08 (P.H.)

(With prayer for interim relief)

[(for final disposal)]

Date: 01/12/2010 These Appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ALTAMAS KABIR

HON'BLE MR. JUSTICE CYRIAC JOSEPH

For Appellant(s) Mr. Fali S. Nariman, Sr. Adv.
& R20 Dr. A.M. Singhvi, Sr. Adv.
 Mr. Sudipto Sarkar, Sr. Adv.
 Mr. Neeraj Sharma, Adv.
 Mr. Siddhartha Mitra, Adv.
 Ms. Roopali Singh, Adv.
 Ms. Archana Lakhotia, Adv.
 for M/S. Dua Associates, Advs.

For Respondent(s) Mr. Gopal Subramaniam, SG.
R21 in main, Mr. Parag P.Tripathi, ASG.
R6 in CA5420/08 Mr. H.K. Puri, Adv.
R6 in CA5437-5440/08 Mr. Gaurav Duggal, Adv.
 Mr. Amit Meharia, Adv. for
 for M/S. Meharia & Company, Advs.

For R6 Mr. Parag P.Tripathi, ASG.
Indian Oil Corpn. Mr. Anuj Bhandari, Adv.
 Mr. Gaurav Duggal, Adv.
 Mr. Amit Mehreia, Adv.

For R-21 Mr. Sanjay Bhatt, Adv.
 Mr. Amit Wadhwa, Adv.
 Mr. S.Mahendran, Adv.-on-record.

C.A.5416-5419/08 etc.

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Contd..2/-

for WBSIDB Mr. C.A. Sundaram, Sr. Adv.
R2 Mr. Mayank Mishra, Adv.
 Mr. Anaya Kumar, Adv.
 Ms. Rohini Musa, Adv.
 Mr. Amar Gupta, Adv.
 Ms. Vibha Datta Makhija, Adv.-on-record.

R7 in CA 5416-19/08 Mr. Anil B Divan, Sr. Adv.
and CA5420/08 & R3 Mr. Jay Savla, advocate-on-record.
in CA 5437-40/08 Ms. Meenakshi Ogra, Adv.

For R-8 in CA5416-19 Mr. Sanjeev K.Kapoor, Adv.
Of 08, R8,10,12,14 & Mr. Kumar Mihir, Adv.
15 in CA 5420/08 & Mr. S. Kakrania, Adv.
R8&10 in CA5437-40/08 for M/S. Khaitan & Co. ,Advs.

For R1&16
in all the appeals
respectively

Mr. Ashok H. Desai, Sr. Adv.
Mr. Altaf Ahmad, Sr. Adv.
Mr. R.S.Suri, Sr. Adv.
Mr. Nitish Massey, Adv.
Mr. Pinaki Addy, Adv.
Ms. Anu Bindra, Adv.
Mr. K.S. Prasad, Adv.
Mr. Chanchal Kumar Ganguli, Adv.-on-record.

For R-3
respectively in
all the appeals

Mr. K.K. Venugopal, Sr. Adv.
Mr. Ranjit Kumar, Sr. Adv.
Mr. Amar Gupta, Adv.
Mr. Ankr Talwar, Adv.
Mr. Ananya Kumar, Adv.
Mr. Chetan Chopra, Adv.
Ms. Bina Gupta, Adv.-on-record.
Mr. Mayank Mishra, Adv.

R2 in CA 5416-19 of 2008
R25&26 in CA 5416-19/08 & R21&23 in CA 5420/08

M/S Fox Mandal & Co., Advs.
Mrs. Manik Karanjawala, Adv.

UPON hearing counsel the Court made the following
O R D E R

Let these matters be listed tomorrow as 1st
continuing part-heard matter.

(S.Sarangi)
A.R.-cum-P.S.

(Juginder Kaur)
Court Master